

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Vikram Bakshi

V/s.

M/s. Connaught Plaza Restaurants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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MR. TEJAS KARIA, Adv	MR. KARAN MEHRA Adv	MR. P NIGJAR Adv	- Petitioner 1 & 2. MM	
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MR. SUDIPTO SARKAR, Adv	MR. RAHUL DAVE, Adv	MR. AMIT DHINGRA, Adv	} Respondent No 2	
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MS. NAIRA JEJEEBHAY, Adv	MR. SOMIT CHOPRA, Adv	} Respondent No. 3 and 4.	
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MR. SATYAJIT SARMA, Adv	MR. MOHIT NEGI, Adv	} Respondent No 8	
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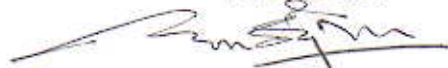
P.T.O

ORDER

Part heard for 29th September 2016

28.9.2016
(A.K. Arora)


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)